

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/99/95/2024
<b>NAME OF THE COMPANY</b>	Sudarshan Constructions Company Ltd
<b>NAME OF THE PETITIONER(S)</b>	Canara Bank
<b>NAME OF THE RESPONDENT(S)</b>	Mr. A. B. Madhav
<b>UNDER SECTION</b>	u/s 95 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. Dishit Bhattacharjee for the Financial Creditor.

This is a petition filed under Section 95 of Insolvency & Bankruptcy Code, 2016 (IBC) by Financial Creditor. We have heard Ld. Counsel for the Financial Creditor and also perused the record.

The Financial Creditor has proposed the name of Mr. Murali Mohan Chevuturi, having Registration number IBBI/IPA-003/00307/2020-2021/13464 as RP. Accordingly, Mr. Murali Mohan Chevuturi, is hereby appointed as RP in this matter. The RP is directed to submit his report under Section 99 of IBC within 10 days.

Petitioner is directed to issue notice to the Respondent and file proof of the same by way of an Affidavit.

**Matter is adjourned to 22.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**